

WRITTEN ANSWERS TO
QUESTIONS

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table replies to Questions for Written Answers entered in separate list.

Evacuation of Families of Indian Diplomats from Peking and Lhasa

858. { Shri Hari Vishnu Kamath:
Shri Hem Barua:
Shri Yashpal Singh:
Shri Mohan Swarup:
Shri Bade:

Will the **Prime Minister** be pleased to state:

(a) whether Indian women and children have been or are being evacuated from Peking, Lhasa and other places in China and Tibet; and

(b) if so, at what stage the operation has reached?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes Sir.

(b) Family members of the staff of our Missions in China have been repatriated in stages. In Peking there is only the family of our Charge d' Affaires left behind besides the family of an Indian businessman who is staying on for personal reasons.

महाराष्ट्र में कपास का भाव

८५६. श्री ड० शि० पाटिल : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नवम्बर, १९६२ के दूसरे पखवारे से महाराष्ट्र राज्य में कपास के भाव २० रुपये प्रति क्विंटल गिर गये हैं ;

(ख) क्या टैक्सटाइल कमिश्नर ने कपास को एक जिले से दूसरे जिले में ले जाने पर प्रतिबन्ध लगा दिया है ; और

(ग) क्या यह भी सच है कि कपास के सर्वेक्षण का विदर्भ के जिलों में एक ही सेंटर रखा गया है ?

वाणिज्य तथा उद्योग मंत्रालय में अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह): (क) महाराष्ट्र का १९७-३ बिरदार नामक विस्म के भावों के बारे में बताया गया था कि उस के भाव केवल ५ रु० या ६ रु० प्रति क्विंटल गिरे हैं ।

(ख) कुछ समय के लिये प्रतिबन्ध लगा दिया गया था, जो अब हटा लिया गया है ।

(ग) जी, नहीं । कपास के दो सर्वेक्षण केन्द्र हैं, जिन में से एक अकोला में और दूसरा अमरावती में है ।

Implementation of Industrial Truce Resolutions

860. Shri S. M. Banerjee: Will the Minister of Labour and Employment be pleased to state:

(a) whether the Industrial Truce Resolution on account of emergency has been accepted by the workers and employers; and

(b) if so, whether this has been implemented in all industries?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) Yes, by all Central Employers' and Workers' Organisations.

(b) The Central Employers' and Workers' Organisations and Central and State Implementation Machinery have been advised to ensure implementation of the Resolution by all concerned.